

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016 &  
IA NO. 307 OF 2017 & IA NO. 549 OF 2018**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of :**

**M/s. Hindustan Petroleum Corporation Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

**ORDER**

Due to non-availability of the Hon'ble Technical Member (P&NG), the Bench could not assemble today. As agreed by the parties, list the matter on **14<sup>th</sup> September, 2018**.

**Court Master**

vg